



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
 PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 മേയ് 2 2nd May 2017	നമ്പർ No.	18
		1192 മേടം 19 19th Medam 1192		
		1939 വൈശാഖം 12 12th Vaisakha 1939		

PART III

Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. A1-18391/2017. *11th April 2017.*

Sub:—High Court—Summer Vacation, 2017—Sitting of Vacation Judges—Regarding.

Ref:—High Court Notification No. D11-89597/2016(1) dated 16-11-2016.

The High Court of Kerala will remain closed for the Summer Vacation from 15-4-2017 to 20-5-2017 (both days inclusive), as already notified.

The sitting days during the vacation shall be as follows:—

18-4-2017	5-5-2017
21-4-2017	9-5-2017
25-4-2017	12-5-2017
28-4-2017	16-5-2017
2-5-2017	19-5-2017

Under Section 8 of the Kerala High Court Act, 1958, the Honourable the Chief Justice is pleased to nominate the following Honourable Judges for hearing all urgent matters which are required to be immediately or promptly dealt with, for the dates mentioned against their names:—

<i>Name of Honourable Judges</i>	<i>Date of Sitting</i>
(1)	(2)
Hon'ble Mr. Justice P. N. Ravindran	18-4-2017 & 28-4-2017
Hon'ble Mr. Justice C. T. Ravikumar	16-5-2017 & 19-5-2017
Hon'ble Mr. Justice A. M. Shaffique	5-5-2017 & 9-5-2017
Hon'ble Mr. Justice K. Vinod Chandran	21-4-2017
Hon'ble Mr. Justice K. Ramakrishnan	12-5-2017 & 16-5-2017

(1)	(2)	(1)	(2)
Hon'ble Mr. Justice A. Hariprasad	18-4-2017 & 2-5-2017	Hon'ble Mr. Justice Somarajan, P.	21-4-2017, 25-4-2017 & 2-5-2017
Hon'ble Mr. Justice P. Ubaid	12-5-2017	Hon'ble Mrs. Justice Shircy, V.	9-5-2017, 12-5-2017, 16-5-2017 & 19-5-2017
Hon'ble Mr. Justice K. Abraham Mathew	25-4-2017	Hon'ble Mr. Justice A. M. Babu	18-4-2017, 21-4-2017, 25-4-2017, 28-4-2017, 2-5-2017, 5-5-2017, 9-5-2017 & 19-5-2017
Hon'ble Mr. Justice Alexander Thomas	12-5-2017 & 16-5-2017		
Hon'ble Mr. Justice A. Muhamed Mustaque	25-4-2017 & 28-4-2017		
Hon'ble Mr. Justice A. K. Jayasankaran Nambiar	18-4-2017 & 21-4-2017		
Hon'ble Mr. Justice Anil K. Narendran	25-4-2017 & 28-4-2017		
Hon'ble Smt. Justice P. V. Asha	28-4-2017		
Hon'ble Mr. Justice P. B. Suresh Kumar	9-5-2017		
Hon'ble Mr. Justice Sunil Thomas	2-5-2017 & 5-5-2017		
Hon'ble Mr. Justice Shaji P. Chaly	18-4-2017, 21-4-2017, 25-4-2017 & 28-4-2017		
Hon'ble Mrs. Justice Anu Sivaraman	5-5-2017, 9-5-2017 & 12-5-2017		
Hon'ble Mr. Justice Raja Vijayaraghavan, V.	2-5-2017, 5-5-2017, & 9-5-2017		
Hon'ble Mr. Justice B. Sudheendra Kumar	2-5-2017 & 5-5-2017		
Hon'ble Mr. Justice, K. P. Jyothindranath	16-5-2017 & 19-5-2017		
Hon'ble Mrs. Justice Mary Joseph	21-4-2017		
Hon'ble Mr. Justice Sathish Ninan	18-4-2017 & 19-5-2017		
Hon'ble Mr. Justice Devan Ramachandran	12-5-2017, 16-5-2017 & 19-5-2017		

If it becomes necessary to constitute a Division Bench during the vacation, the following Honourable Judges shall constitute the Division Bench on the respective sitting dates:—

<i>Date of Sitting</i>	<i>Name of the Honourable Judges</i>	<i>Court No.</i>
(1)	(2)	(3)
18-4-2017	Honourable Mr. Justice P. N. Ravindran & Honourable Mr. Justice A. K. Jayasankaran Nambiar	2D
21-4-2017	Honourable Mr. Justice K. Vinod Chandran & Honourable Mr. Justice A. K. Jayasankaran Nambiar	3A
25-4-2017	Honourable Mr. Justice K. Abraham Mathew & Honourable Mr. Justice Anil K. Narendran	3C
28-4-2017	Honourable Mr. Justice P. N. Ravindran & Honourable Smt. Justice P. V. Asha	2D
2-5-2017	Honourable Mr. Justice A. Hariprasad & Honourable Mr. Justice A. M. Babu	1B
5-5-2017	Honourable Mr. Justice A. M. Shaffique & Honourable Mr. Justice A. M. Babu	3D

(1)	(2)	(3)
9-5-2017	Honourable Mr. Justice A. M. Shaffique & Honourable Mr. Justice A. M. Babu	3D
12-5-2017	Honourable Mr. Justice K. Ramakrishnan & Honourable Mr. Justice Anu Sivaraman	3D
16-5-2017	Honourable Mr. Justice C. T. Ravikumar & Honourable Mr. Justice K. P. Jyothindranath	1C
19-5-2017	Honourable Mr. Justice C. T. Ravikumar & Honourable Mr. Justice A. M. Babu	1C

Only really urgent matters including company matters which are required to be immediately or promptly dealt with, will be received in the Registry of the Court during the vacation, provided they are accompanied by memo giving reasons for urgent posting.

Matters to be moved before the Vacation Judge/Bench may be filed in the Filing Section of the Registry between 10.15 a.m. and 1.30 p.m. on all days except Sundays and other public holidays. Unless otherwise directed by the Vacation Judge/Bench, no matter shall be sent to the Judge/Bench on the same day of its filing.

Cause list for first sitting day after Summer Vacation will be published on 19-5-2017.

By order,

ASHOK MENON,

Registrar General.

Kochi-682 031.

NOTIFICATION

No. D11-26085/2017.

6th April 2017.

In exercise of the powers conferred by Section 19 (2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said section, during the Summer Vacation-2017 commencing from Saturday, the 15th April 2017 to Saturday, the 20th May 2017 (both days inclusive).

Subordinate Civil Courts—Summer Vacation 2017— 15-4-2017 to 20-5-2017—Vacation Judges— Nominations

Sl. No.	District	Name of Judge	Period of Nomination
(1)	(2)	(3)	(4)
1	Thiruvananthapuram	Sri K. Haripal, District & Sessions Judge, Thiruvananthapuram	15-4-2017 to 30-4-2017
		Sri J. Nazar, Additional District & Sessions Judge-IV, Thiruvananthapuram	1-5-2017 to 7-5-2017
		Sri Raju N. V., Additional District & Sessions Judge-VI, Thiruvananthapuram	8-5-2017 to 14-5-2017
		Smt. Minimol, T. K., Additional District & Sessions Judge-VII, Thiruvananthapuram	15-5-2017 to 20-5-2017
2	Kollam	Smt. Sherly Deth, P., Additional District Judge-V, Kollam	15-4-2017 to 22-4-2017
		Smt. Asheeda, F., Additional District Judge-VI, Kollam	23-4-2017 to 30-4-2017
		Smt. Ash K. Bal, Additional District Judge-II, Kollam	1-5-2017 to 7-5-2017
		Sri E. M. Muhammed Ibrahim, Additional District Judge-I, Kollam	8-5-2017 to 20-5-2017
3	Pathanamthitta	Sri John K. Illikkadan, District Judge, Pathanamthitta	15-4-2017 to 2-5-2017
		Sri N. Harikumar, Additional District & Sessions Judge-III, Pathanamthitta	3-5-2017 to 20-5-2017
4	Thodupuzha	Sri K. R. Madhukumar, Additional District Judge-I/MACT, Thodupuzha	15-4-2017 to 25-4-2017
		Sri Joshy John, 3rd Additional District Judge/Addl.MACT-I, Thodupuzha	26-4-2017 to 6-5-2017 & 15-5-2017 to 20-5-2017
		Smt. V. G. Sreedevi, 4th Additional District Judge/Addl. MACT-II, Thodupuzha	7-5-2017 to 14-5-2017

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
5	Kottayam	Sri S. Sureshkumar, Additional District Judge-IV/Special Judge, Special Court for the trial of Sooryanelli Cases, Kottayam.	15-4-2017 to 1-5-2017	11	Kozhikode	Sri P. P. Saidalavi, II Additional District & Sessions Judge/Forest Tribunal, Kozhikode.	15-4-2017 & 1-5-2017 to 7-5-2017
		Sri K.Sanilkumar, Additional District Judge-II(Spl.), Kottayam.	2-5-2017 to 20-5-2017			Sri A. Sankaran Nair, I Additional District and Sessions Judge, Kozhikode.	16-4-2017 to 30-4-2017
6	Alappuzha	Sri K. M. Balachandran, District Judge, Alappuzha	15-4-2017 to 22-4-2017			Smt. M. R. Anitha, District Judge, Kozhikode	8-5-2017 to 20-5-2017
		Sri Felix Marydas, Additional District & Sessions Judge-II, Alappuzha	23-4-2017 to 3-5-2017	12	Kalpetta	Dr. V. Vijayakumar, District Judge, Kalpetta	15-4-2017 to 20-5-2017
		Sri K. Anilkumar, Additional District & Sessions Judge-III, Alappuzha	4-5-2017 to 20-5-2017	13	Thalassery	Sri. V. Jayaram, Prl. District & Sessions Judge, Thalassery	15-4-2017 to 16-4-2017
7	Ernakulam	Smt. Mini S. Das, Additional District & Sessions Judge-VIII, Ernakulam.	15-4-2017 to 25-4-2017			Smt. Sreekala Suresh, Additional District Judge-I, Thalassery	17-4-2017 to 22-4-2017 & 15-5-2017
		Dr. Kauser Edappagath, Additional District & Sessions Judge-IV/Spl. Judge, Spl. Court (SPE/CBI)-II, Ernakulam.	26-4-2017 to 10-5-2017			Sri M. V. Rajakumara, Additional District Judge-III, Thalassery	23-4-2017 to 14-5-2017
		K. T. Nizar Ahammed, Additional District Judge (for the trial of cases relating to atrocities and sexual violence against women and children), Ernakulam.	11-5-2017 to 20-5-2017	14	Kasaragod	Sri Manohar Kini, District Judge, Kasaragod	15-4-2017 to 20-5-2017
8	Thrissur	Smt. Annie John, District Judge, Thrissur	15-4-2017 to 20-5-2017				
9	Palakkad	Smt. K. P. Indira, District Judge, Palakkad	15-4-2017 to 7-5-2017				
		Sri M. B. Snehalatha, Additional District Judge-III, Palakkad	8-5-2017 to 14-5-2017				
		Sri E. C. Harigovindan, Additional District Judge-II, Palakkad	15-5-2017 to 20-5-2017				
10	Manjeri	Sri S.S. Vassan, District & Sessions Judge, Manjeri	15-4-2017 to 20-5-2017				

By order,

K. BABU,

Kochi-682 031. *Registrar (Subordinate Judiciary).*

ജയിൽ വകുപ്പ്

ദർഘാസ് പരസ്യം

നമ്പർ ജി1-1070/2017/DIGP NZ. 2017 ഏപ്രിൽ 15.

ജയിൽ വകുപ്പിന് കീഴിലുള്ള പെരിന്തൽമണ്ണ സബ് ജയിലിന്റെ വടക്കുപടിഞ്ഞാറ് ഭാഗത്ത് കോഴിക്കോട്-പാലക്കാട് റോഡിന് അഭിമുഖമായി സ്ഥിതിചെയ്യുന്ന ചുറ്റുമതിലിന്റെ 180 Sqm. ഭാഗത്ത് 2017 വർഷത്തേക്ക് വ്യാപാര പരസ്യം എഴുതുന്നതിന് താൽപര്യമുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ അടങ്ങിയ കവറിനുപുറത്ത് ദർഘാസിന്റെ ക്രമനമ്പരും പേരും എഴുതി സുപ്രണ്ട്, സബ് ജയിൽ, പെരിന്തൽമണ്ണ എന്ന വിലാസത്തിൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ 1% EMD സഹിതം സമർപ്പിക്കേണ്ട അവസാന തീയതി 15-5-2017 വൈകുന്നേരം 3 മണിക്കാണ്. ദർഘാസുകൾ സമർപ്പിക്കപ്പെട്ടവരുടെയോ അല്ലെങ്കിൽ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അന്നേ ദിവസം വൈകുന്നേരം 4 മണിക്ക് ടെണ്ടറുകൾ തുറക്കുന്നതായിരിക്കും. നിശ്ചിത സമയത്തിനുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോറം പ്രവൃത്തി ദിവസങ്ങളിൽ പെരിന്തൽമണ്ണ സബ് ജയിൽ സുപ്രണ്ടിന്റെ ഓഫീസിൽ നിന്നും രൊക്കം പണമടച്ച് വാങ്ങാവുന്നതാണ്.

അടങ്കൽ തുക—` 1,44,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 400+4% വാറ്റ്.

പകർപ്പ്—` 200+4% വാറ്റ്.

ദർഘാസ് ഫോറത്തിന് നൽകുന്ന വില യാതൊരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറുവാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 14-5-2017-ാം തീയതി വൈകുന്നേരം 4 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെക്ക്/പോസ്റ്റേജ് സ്റ്റാമ്പ് മുതലായവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുകയോ ചെയ്യുന്നതല്ല.

ദർഘാസ് തുക സ്വീകരണ മീറ്റർ നിരക്കിലാണ് രേഖപ്പെടുത്തേണ്ടത്. നിരക്ക് അക്കത്തിലും അക്ഷരത്തിലും രേഖപ്പെടുത്തേണ്ടതാണ്. സ്വീകരണ മീറ്ററിന് ഏറ്റവും കൂടിയ നിരക്ക് രേഖപ്പെടുത്തുന്ന ദർഘാസ് ബഹു. ഡയറക്ടർ ജനറൽ ഓഫ് പ്രിസൺസ് ആന്റ് കറക്ഷണൽ സർവ്വീസസ്സിന്റെ അംഗീകാരത്തിന് സമർപ്പിക്കുന്നതും അംഗീകാരം ലഭിക്കുന്ന മുറയ്ക്ക് അന്തിമമായി ഉറപ്പിക്കുന്നതുമായിരിക്കും.

ദർഘാസ് ഉറപ്പിച്ചു കിട്ടുന്ന കരാറുകാരൻ പരസ്യം എഴുതുന്നതിന് മുമ്പ് മുഴുവൻ തുകയും പെരിന്തൽമണ്ണ സബ് ജയിൽ സുപ്രണ്ടിന്റെ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. തുക അടച്ച തീയതി മുതൽ ഒരു വർഷത്തേക്കായിരിക്കും കരാർ കാലാവധി. ഇതു സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾ പെരിന്തൽമണ്ണ സബ് ജയിൽ സുപ്രണ്ടിന്റെ ഓഫീസിൽ നിന്നും ഓഫീസ് പ്രവൃത്തി സമയത്ത് ലഭിക്കുന്നതായിരിക്കും.

(ഒപ്പ്)

ഉത്തരമേഖല,
കോഴിക്കോട്-4.

ഡെപ്യൂട്ടി ഇൻസ്പെക്ടർ ജനറൽ ഓഫ്
പ്രിസൺസ്.